

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Customs Appeal No.70329 of 2023

(Arising out of Order-in-Original No.16/Pr.Commr./NOIDA-CUS/2020-21
dated 10.11.2020 passed by Principal Commissioner of Customs, Noida)

M/s Surya Jyoti Global Logistics,Appellant

VERSUS

Principal Commissioner of Customs, NoidaRespondent

APPEARANCE:

Request for Adjournment, for the Appellant
Shri Santosh Kumar, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. P. K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 17.02.2025
DATE OF DECISION : 07.04.2025

The appeal is allowed. For order, see order of date in
Customs Appeal No.70395 of 2023.

**(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**

LKS